

COURT NO. 9
THE HONOURABLE SRI JUSTICE C.V. BHASKAR REDDY

To be heard on Tuesday the 25th day of August 2026(AT 10:30 AM - VIRTUAL MODE) NOTE-For Registration
- <https://tshc.vconsol.com/register> For attending Court Proceedings - <https://tshc.vconsol.com/login>

(DAILY LIST)

SNO	CASE	PARTY DETAILS	PETITIONER ADV.	RESPONDENT ADV.	DISTRICT /REMARKS
<u>FOR PRONOUNCEMENT OF JUDGMENT</u>					
1	MACMA/1101/2019	The United India Insurance Co. Ltd. Vs Smt Buni Aruna	G PURUSHOTHAM RAO		KHAMMAM RR1 TO 4 UNSERVED
2	MACMA/1202/2019	The Oriental Insurance Company Limited , Vs Maimunnisa And 2 Others	N J SUNIL KUMAR	M GOUTHAM REDDY	NIZAMABAD RR 1 AND 3 UNSERVED (NO SUCH PERSON) R2 MINOR REP. BY R1
3	MACMA/1734/2019	Meduku Prabhakar Vs M/s. Arunachala Logistics Pvt. Ltd.	T VISWARUPA CHARY	T RAMULU T SANJAY K SINGH (R2)	NIZAMABAD R1 NOT NECESSARY PARTY VIDE CT R2 APP BY T.SANJAY K.SINGH
<u>FOR DISMISSAL</u>					
4	MACMA/1153/2019 IA 4/2016(MACMAMP 17231/2016)(Enhancement Petition)	Marpula Venkat Reddy Vs Ch. Ravinder and 2 others	AJAY KUMAR MADISETTY	M SALEEM R VENKAT RAO (R2)	WARANGAL R1 APP BY M.SALEEM R2 NOT NECESSARY PARTY VIDE CT R3 APP BY R.VENKAT RAO
5	MACMA/1203/2019	M/s United India Insurance Company Limited Vs P. Bhadraiah	R SHEETAL KUMAR	G VASANTHA RAYUDU	HYDERABAD R1 APP BY G.VASANTHA RAYUDU R2 SERVED
<u>FOR ORDERS</u>					
6	CC/936/2023 IA 1/2023(Direction Petition) IA 1/2024(Direction Petition)	S. Gopal Vs Sri D.S.Lokesh Kumar	VAJJHALA SATYANARAYANA PRASAD	M A K MUKHEED (SC FOR GHMC) V NARASIMHA GOUD(SC FOR HMDA) (R2) V NARASIMHA GOUD(SC FOR HMDA) (R6) G MADHUSUDHAN REDDY (SC FOR GHMC SERILINGAMPALLY AND SECUNDERABAD ZONES AND HEAD OFFICE CASES) (R7) G MADHUSUDHAN REDDY (SC FOR GHMC SERILINGAMPALLY AND SECUNDERABAD ZONES AND HEAD OFFICE CASES) (R8)	RANGA REDDY Order dated 02.07.2025. RR 1 and 3 notice sent by RPAD.
<u>FOR ADMISSION</u>					
7	CRP/2608/2026 IA 1/2026(Suspension Petition)	Sri Serla Narmada. Vs Sri Ainampudi Sharath Babu,	B SHASHIDHAR		NIZAMABAD

INTERLOCUTORY

8	MACMA/2680/2019 IA 1/2024(Amendment Petition)	J.Sakru Vs Y.Manjula and 2 Others	M LINGAM	N VASUDEVA REDDY(SC FOR RTC) (R3)	HYDERABAD R2 APP BY M/S V. VNEKATA RAMI REDDY
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FINAL HEARING

9	MACMA/2673/2019	National Insurance Company Ltd., Vs Salma Begum	T RAMULU		MAHABUBNA GAR RRS 1 TO 5 AND 7 APP BY MOHAMMED ABDUL HALEEM R6 UNSERVED RRS 8 AND 9 SERVED
10	MACMA/2675/2019	BANOTH BITCHA Vs Banothu Devula AND ANOTHER	SANJEEV REDDY GILLELA	RAMACHANDRAREDDY GADI KONDADI AJAY KUMAR (R2)	WARANGAL R1 NOTICE SENT NOT YET RETURNED R2 APP BY K.AJAY KUMAR
11	MACMA/2676/2019	Chetti Shanthamma Vs V. Krishnam Raju	NAGA PRAVEEN VANKAYALAPATI	NYSHADHAM CHANDRA SEKHAR (R2)	KHAMMAM ::R1 NOTICE SENT NOT YET RETURNED R2 SERVED PROOF OF SERVICE NOT FILED
12	MACMA/2679/2019	V. Ganga Ram Vs Md. Abdul Rawoof,	A S NARAYANA	P HARINATH GUPTA	HYDERABAD ::R1 SERVED R2 APP
13	MACMA/2683/2019	The Managing Director Vs Chakrapu Harikishore	KALLAKURI SRINIVASARAO		KHAMMAM SR NOTICE SENT NOT YET RETURNED
14	MACMA/2684/2019	The New India Assurance Company Ltd., Vs Sakinala Sudhakar	I MAAMU VANI		NALGONDA R1 SERVED R2 UNSERVED R3 UNSERVED R4 UNSERVED

15	MACMA/2854/2019	Kasula Devi Vs Prameela Agamma	S PRABHAKAR REDDY		RANGA REDDY R1 - SERVED; R2 - UNSERVED AS PER MEMO PROOF OF SERVICE FILED VIDE USR NO 64923/26 WRITTEN ARGUMENTS FILED BY APPELANT VIDE USR NO 104166/26 MEMO OF PAPER PUBLICATION FILED VIDE USR NO.102583/26 FOR R2.
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SPECIALLY IDENTIFIED CASES

16	CC/1294/2025 IA 1/2025(Direction Petition)	Koppolu Pradeep Reddy Vs Sri, Anathu Siva Teja	G L NARASIMHA RAO		NALGONDA
17	CC/1660/2025	Kalam Narsamma, Vs A.Naresh,	B ARJUN	GP FOR REVENUE	BHADRADRI KOTHAGUDE M
18	CC/2393/2025	ARKAPALLI RAMULU Vs ARKAPALLI CHINNA BONDHAYYA	ANNAREDDY ARAVIND REDDY		NAGARKURN OOL
19	CC/3244/2025	Pathlavath Roopli Vs Sri Nagaiah	B SUDHAKAR REDDY AND NEERAJA REDDY	GP FOR REVENUE	RANGA REDDY R1 Notice SERVED. R2 Notice sent through Dist. Judge, Ranga Reddy Dist., at LB Nagar by Spl. Messenger and by Speed Post not yet returned
20	CC/3308/2025	Princess Shafiya Sakina Vs Sri Lokesh Kumar I.A.S	M/S AHMED LAW FIRM	GP FOR REVENUE (R3)	RANGA REDDY R3 Notice sent through Dist Judge, Ranga Reddy dist by Speed Post Inot yet reted
21	CC/3390/2025	Mr. Banjapelli Eashwaraiah Vs Mr. Rajesh Babu	M/s GIX LAW FIRM AND LEGAL SERVICES	GP FOR IRRRI AND COMM AREA DEV	KAMAREDDY Sr Notice Served

22	CC/166/2026	Syed Masiuddin Vs Viziendira Boyi IAS	GUDI MADHUSUDHAN REDDY		MAHABUBNA GAR RR-1 to 3) Notice sent through District Judge, Mahabubanag ar District by Speed post and by RPAD not yet returned
23	CC/278/2026	Smt. Apura Lalitha Vs Sri Narayan Reddy	VINOD SINGH	GP FOR REVENUE	RANGA REDDY SR)Notice sent through District Judge, RangaReddy District at L.B Nagar by Speed post not yet returned
24	CC/295/2026 IA 1/2026(Leave Petition)	Khazi Mohammed Najmuddin Naveed (died per LRs) Vs Viziendira Boyi IAS	GUDI MADHUSUDHAN REDDY		MAHABUBNA GAR RR-2 and 3) Notice sent through District Judge, Mahabubanag ar District Speed Post and by SPAD not yet returned
25	CC/378/2026	Perli Yebu Vs Sri. Anudeep,	S SRIDHAR	GP FOR REVENUE	SANGAREDD Y RR-1 and 2) Notice sent through District Judge, Sangareddy by Speed post not yet returned
26	CC/442/2026	Kurella Venkata Narsaiah Vs M Hanumantha Rao, IAS	SEETHA J	GP FOR REVENUE	YADADRI BHUVANAGIRI SR) Notice sent through District Judge, Yadadri- Bhuvanagiri District by Speed post not yet returned
27	CC/503/2026	M/s. SCL-INDU-KBL-WGE Joint Venture Vs Sri Rahul Bojja	SRINIVASA RAO BODDULURI	ADDL ADVOCATE GENERAL (R3) ADDL ADVOCATE GENERAL (R2)	HYDERABAD RR- 2 and 3) Notice sent through District Judge Kamareddy District by Speed post not yet returned
28	CC/540/2026 IA 1/2026(Direction Petition)	Nazeer Ahmed Vs K. Chandrakala	MUHAMMAD VEQAR HUSSAIN	GP FOR REVENUE	RANGA REDDY

29	CC/583/2026	Mamidi Shanthamma Vs Narayana Reddy IAS	RAPOLU BHASKAR	GP FOR REVENUE	RANGA REDDY RR-1 to 3) Notice sent through District Judge, Rangareddy District by Spl- messenger and by SPAD not yet returned
30	CC/591/2026	Nalla Lakshmamma Vs Narayana Reddy IAS	RAPOLU BHASKAR	RAPOLU BHASKAR GP FOR REVENUE (R2) GP FOR REVENUE (R3)	RANGA REDDY RR-1 to 3) Notice sent through District Judge, rangareddy District by Spl- messenger and by SPAD not yet returned
31	CC/612/2026 IA 1/2026(Leave Petition)	M/s Kedia Overseas Limited Vs Smt. Saraswati	K.MAHIT REDDY	GP FOR REVENUE	SANGAREDD Y RR- 1 to 3) Notice sent through District Judge, Sangareddy District by Speed post not yet returned
32	CC/663/2026	Smt Ratnajain Vs Shri Arvind Kumar Dwivedi	P RAM CHANDER	K.R KOTESWERA RAO(SR SC FOR CANTONMENT)	HYDERABAD SR) Notice sent through Chief Judge, City civil court, Hyderabad by Speed Post and by SPAD not yet returned
33	CC/675/2026	Saraff Govindnath Rao Vs Sri N. Sridhar, IAS	C HANUMANTHA RAO	GP FOR HOME (R10) GP FOR REVENUE (R2) GP FOR HOME (R9) GP FOR HOME (R7) GP FOR REVENUE (R4)	MAHABUBNA GAR R1) Notice sent through Chief Judge, City civil court, Hyderabad by spl-messenger and by SPAD not yet returned RR- 2 and 4 to 11) Notice sent through District Judge, Nagarkurnool District by Speed post not yet returned R3) Notice sent through District Judge, Achampet District by Speed post not yet returned
34	CC/681/2026	Smt. Thota Shyamala @ Chanti Sammakka Vs Sri Rahul Sharma	S GANESH	GP FOR REVENUE	JAYASHANKA R BHUPALPALL Y

35	CC/1986/2026	Ganapuram Anil Kumar Vs Smt. Sneha Shabarish, IAS	M V HANUMANTHA RAO	GP FOR IRRRI AND COMM AREA DEV GP FOR REVENUE (R3)	MAHABUBAB AD RR 1 TO5) NOTICE SENT THROUGH DIST JUDGE, MAHABUBNA GAR DIST BY SPEED POST NOT YET RETURNED
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